

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 22

C.P. (IB)/1150(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **XANADU REALTY LIMITED**

V/s

ADHIRAJ CONSTRUCTIONS PRIVATE LIMITED

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel for both the parties submit that the final discussion on the settlement is in process and seeks some time. List this matter on Board on **10.04.2024**.

-sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh